

Assistance (ACA). The ACA for externally aided projects released to Government of Andhra Pradesh during 1994-95 and 1995-96 was Rs.570.38 crores and Rs.444.10 crores, respectively.

(b) The projects are at various stages of implementation. Normally, the project cycle for implementation is 5-7 years, therefore, while some projects at initial stage of implementation (e.g., A.P. First Referral Health System Project) there are other projects which are at the stage of completion (e.g., Environment Protection Training and Research Institute, Hyderabad).

Retirement Age of PSU's Employees

2595. SHRI THAKRE RAJABHAU :

SHRI UTTAM SINGH PAWAR :

Will the INDUSTRY MINISTER be pleased to state:

(a) whether on the basis of the interim report of Fifth Pay Commission, the Government considered to raise the retirement age of employees of Central Public Sector Undertakings from 58 to 60 years; and

(b) the decision taken by the Government thereon and the effective date thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). The employees of the Public Sector Enterprises are not within the Terms of Reference of the Fifth Central Pay Commission.

Public Sector Undertaking in Operation in A.P.

2596. SHRI YELLAIAH NANDI : Will the Minister of INDUSTRY be pleased to state :

(a) the number of Public Sector Undertakings which have been operating in Andhra Pradesh as on date, alongwith their names and locations;

(b) how many of such undertakings have been identified to be sick and referred to by Bureau of Industrial and Financial Reconstruction; and

(c) how the Government propose to revamp/rejuvenate these sick units and run them profitably?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) According to Public Enterprises survey 1994-95 there were 12 Central Public Sector Enterprises having their registered Office located in the State of Andhra Pradesh. Their name, alongwith the location of the registered Office are given below :-

Name of the P.S.E.	Location of the Regd. Office
1	2
1. Bharat Dynamics Ltd.	Hyderabad
2. Bharat Heavy Plate & Vessels Ltd.	Visakhapatnam

1	2
3. CMC Ltd.	Hyderabad
4. Electronic Corpn. of India Ltd.	Hyderabad
5. Hindustan fluorocarbons Ltd.	Hyderabad
6. HMT Bearings Ltd.	Hyderabad
7. Mishra Dhatu Nigam Ltd.	Hyderabad
8. National Mineral Development Corpn. Ltd.	Hyderabad
9. Praga Tools Ltd.	Secunderabad
10. Rashriya Ispat Nigam Ltd.	Visakhapatnam
11. Southern Pesticides Corpn. Ltd.	Hyderabad
12. Sponge Iron India Ltd.	Hyderabad

(b) and (c). Two of them namely, Hindustan Fluorocarbons Ltd. and Southern Pesticides Corpn. Ltd. are sick and have been referred to Board for Industrial & Financial Reconstruction. BIFR has appointed Operating Agency of formulation of revival/rehabilitation package. The viable revival/rehabilitation proposal prepared by the Operating Agency is yet to be received.

Rebate on Coir Products

2597. SHRI A.C. JOS : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Union Government propose to announce rebate for coir products during 1996-97 as was done during previous year;

(b) if so, when the rebate is likely to be announced; and

(c) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). With a view to encourage consumption of coir yarn and coir products in the country, the Government have issued an order on 26th June, 1996 for the continuation of the Rebate Scheme on sale of Coir Yarn and Coir Products (excluding rubberised coir products) in the Coir Sector during the year 1996-97.

(c) Does not arise.

Achievement of P.M.R.Y.

2598. SHRI BHAKTA CHARAN DAS : Will the Minister of INDUSTRY be pleased to state :

(a) the achievements made under Prime Minister Rozgar Yojana for educated Unemployed Youths under Prime Minister's Rozgar Yojana till date in each State particularly in Nuapara and Kalahandi districts of Orissa; and

(b) the amount spent by the Union Government on the implementation of the scheme in each state so far?